

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3737  
ANSWERED ON:21.08.2003  
SETTING UP OF SPECIAL MONITORING SYSTEM  
CHANDRA BHUSHAN SINGH

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government had set up a special monitoring system in association with Central Electricity Authority to monitor each power project and to identify and remove hurdles;
- (b) if so, the details thereof;
- (c) the number of projects monitored by the said monitoring system so far;
- (d) the grids where hurdles were detected; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) : Yes, Sir.

(b) to (e) : The Central Electricity Authority (CEA) reviews the progress of power projects on a monthly basis. An in-depth joint review by the Ministry of Power with the CEA is undertaken every quarter. For each project, a nodal officer has been designated in the CEA for monitoring on day to day basis with a view to facilitating resolutions of bottlenecks through interactions with the concerned agencies at appropriate levels.

In the 10th Plan, a capacity of 41,110 MW has been targeted and projects which would enable the achievement of the target are being monitored.

So far, no grid related hurdles have been faced except in case of Pykara Hydro-Electric Project (3x50 MW) in Tamil Nadu where construction of Associated Transmission Line is held up for want of environmental clearance.